

**THE HIGH COURT OF KERALA**

C5- 12765/2018

Kochi - 682 031  
Dated - 08/02/2018

**OFFICIAL MEMORANDUM**

**Sub:** Filling up the post of Driver/Office attendant cum Driver in the office of Tribunal for Local self Government Institutions, Thiruvananthapuram on deputation basis - Applications called for - Regarding.  
**Ref:** Letter No.409/A1/TLSGIs/2017 dated 31.01.2018 of the Tribunal for Local Self Government Institutions, Thiruvananthapuram.

Copy of the reference cited is forwarded herewith to the undermentioned officers and they are directed to obtain and forward applications for deputation from willing and eligible candidates working in their respective jurisdiction subject to the following conditions.

1. Applicants working in the same district will not be considered except under exceptional circumstances.
2. Detailed grounds for applying for deputation should be incorporated with proof in support, if any, in all applications.
3. The period of all deputations in the service of the applicant with the corresponding bodies therein should be furnished.
4. Those who were already on deputation for 5 or more years (excluding KELSA) need not apply unless there are exceptional grounds.
5. The District Judge/ Chief Judicial Magistrate should furnish considered views taking into account whether the work of the court will be affected in the event of the deputation, how the resultant vacancy could be filled up and whether PSC ranked list is available in the case of direct recruitment.

The applications along with Biodata and Statement under Rule 144, Part 1, KSR should be forwarded so as to reach this office on or before 22.02.2018.

( By Order)

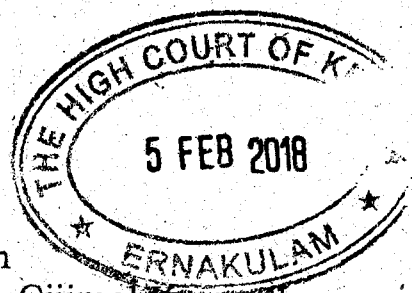
  
Sureshkumar D  
Assistant Registrar

To  
All District Judges .  
All Chief Judicial Magistrates.  
The IT Section , High Court( for publishing in High Court website)  
The File.

D.No. 273/18

No. 409/A1/TLSGIs/2017

Office of the Tribunal for **12765**  
Local Self Government Institutions,  
Sreemoolam Buildings,  
Court Complex, Vanchiyoor,  
Thiruvananthapuram,  
Phone: 0471-2478394  
e-mail ID: lsgitribunal@gmail.com  
Dated: 31.01.2018.



From  
Cijimol Kuruvilla,  
Tribunal for Local Self Government Institutions,  
Thiruvananthapuram.

To  
The Registrar (Subordinate Judiciary)  
Hon'ble High Court of Kerala,  
Ernakulam.

Sir,

Sub:- TLSGIs-Estt- Appointment of Driver/ Office Attendant  
cum Driver on deputation basis - intimated of- Reg.  
Ref:- Letter No.LSGD-IA 4/229/2016/LSGD dated  
23.01.2017

A post of Driver/ Office Attendant cum Driver is lying  
vacant in this office and the said post is to be filled up by  
appointment on deputation basis.

It is requested to take necessary steps to circulate this  
intimation among the staff in the Subordinate Judiciary/ Judicial  
Department and the application which may be received from the  
employees who are willing to be appointed on deputation as  
Driver/ Office Attendant cum Driver in this office may kindly be  
forwarded to this office along with the Non Objection Certificate on  
or before 15.03.2018.

Yours faithfully,



Cijimol Kuruvilla  
Tribunal

Thiruvananthapuram  
31.01.2018